

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**  
Imphal, the 3<sup>rd</sup> March, 2025

No. HCM/C-54/2013-RC(J)/ : Pursuant to order dated 15.01.2025 passed by the Hon'ble Supreme Court of India in Writ Petition (C) No. 538 of 2023 titled as "Rajeeb Kalita Vs Union of India & Ors.", and in compliance thereof, the Hon'ble Chief Justice is pleased to constitute the "**Committee for Ensuring Construction and Availability of Separate Toilet Facilities for Males, Females, PwD, and Transgender persons in all Court premises and Tribunals in the State of Manipur**" for the High Court of Manipur comprising of the following:-

<b>COMMITTEE FOR ENSURING CONSTRUCTION AND AVAILABILITY OF SEPARATE TOILET FACILITIES FOR MALES, FEMALES, PWD, AND TRANSGENDER PERSON IN ALL COURT PREMISES AND TRIBUNALS IN THE STATE OF MANIPUR.</b>	
<b>CHAIRMAN</b>	
Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur	
<b>MEMBERS</b>	
<b>High Court</b>	<b>State Government</b>
Registrar General, High Court of Manipur	Chief Secretary Manipur
Joint Registrar (Judicial), High Court of Manipur	Commissioner (Law) Government of Manipur
Shri Thouman Luckyson Maring, Court Manager, Gr.- II (to assist the committee)	Secretary (Work) Government of Manipur
<u>Other Member</u>	Secretary (Finance), Government of Manipur
President, All Manipur Bar Association	

By order etc.,

Sd/-

(OJESH MUTUM)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

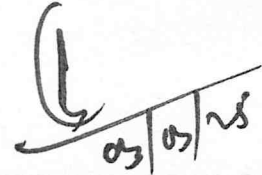
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Endt. No. HCM/C-54/2013-RC(J)/3872-80

Imphal, the 3<sup>rd</sup> March, 2025

Copy to:

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Members concerned.*
6. *All District & Sessions Judges/Heads of Establishment, Manipur for favour of kind information.*
7. *All Registrars, High Court of Manipur.*
8. *The System Analyst, High Court of Manipur to upload the same in the official website.*
9. *Office file.*

A handwritten signature in black ink, followed by a horizontal line and the date '03/03/25' written below it.

**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

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